COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 06 OF 2017

Dated: 7th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

h/f Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aditya Grover for R-2

Mr. Sanjay Sen, Sr. Adv. Mr. Praveen Kumar for R-3

<u>ORDER</u>

An adjournment is sought on behalf of learned counsel for the appellant.

List the matter for further hearing on 30.10.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd